

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2850
ANSWERED ON:17.12.2008
PROPOSAL TO EXTEND THE LTC SCHEME TO OTHER DESTINATIONS
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to relax the LTC Rules to enable the nonentitled category to perform air journey; to the North Eastern States;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to extend this facility for other destinations; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS .(SHRI PRITHVIRAJ CHAVAN)

- (a): Government has already relaxed LTC Rules on 2.5.2008 for a period of two years to perform air journey on LTC for visit to North Eastern States (NER) by non-entitled categories.
- (b) : Group A & B employees are permitted to travel by air from their place of posting to NER. Other categories of employees are permitted to travel by air to NER from Guwahati or Kolkatta. All employees are also allowed conversion of one home-town LTC into LTC to NER.
- (c) : No, sir.
- (d) : Do not arise.